

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4954**

TO BE ANSWERED ON THE 01ST APRIL, 2025/ CHAITRA 11, 1947 (SAKA)

CRIME AND CRIMINAL TRACKING NETWORK AND SYSTEM

†4954. DR. BHOLA SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the uses and results of Crime and Criminal Tracking Network and System (CCTNS) along with the details thereof;

(b) the importance and benefits of connecting the police stations of the country through Crime and Criminal Tracking Network and System (CCTNS); and

(c) the number of police stations connected to CCTNS in the country at present?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI BANDI SANJAY KUMAR)

(a) and (b): Crime and Criminal Tracking Network & Systems (CCTNS)

facilitates collection, updation, and sharing of data related to crime and

criminals in near real time basis. It facilitates various benefits to State/

Union Territory Police, Central Law Enforcement Agencies and citizens

of India, as per details given below:

Benefits to Police and Central Law Enforcement Agencies(CLEAs):

- **Computerization of police processes, including filing of Complaints, FIRs, Investigation details, Chargesheet, Court disposal and appeals, Challans/Registers, etc.**
- **Search on National/State database of crime & criminals**
- **Enable sharing of data amongst Police, Central Law Enforcement Agencies (CLEAs), Courts, Prison, Forensic and Prosecution for effective justice delivery**

The following services have been provided to citizens at National level through Digital Police Portal and Central Citizen Services Portal:

- **Missing Persons search**
- **Generate Vehicle NOC**
- **Proclaimed Offenders information**
- **Locate Nearest Police Station**

In addition, the following 9 mandated citizen services have been provided by State CCTNS Citizen Portals:

- **Filing of complaints to the concerned Police Station**
- **Obtaining the status of complaints**
- **Obtaining the copies of FIRs**
- **Details of arrested persons/ wanted criminals**
- **Details of missing/ kidnapped persons**
- **Details of stolen/ recovered vehicles, arms and other properties**

- **Submission of requests for issue/ renewal of various NOCs (Procession, Event / Performance, Protest/ Strike etc.)**
- **Verification requests for servants, employment, passport, senior citizen registrations etc.**
- **Portal for sharing information and enabling citizens to download required Forms**

(c) As on 01.02.2025, all 17,171 Police Stations across the country are connected and using CCTNS.
